



National Company Law Tribunal

Allahabad Bench

CP NO. 31/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.02.2018

NAME OF THE COMPANY: Rajesh kumar & ors v/s LSV Polyinfia Pvt Ltd
SECTION OF THE COMPANIES ACT/I & B CODE: 241/242 of the Companies act of 2013.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	CS Santosh Pandey, PCS		Petitioner. 1	
<u>2.</u>	CS Priya Agarwal, PCS		Petitioner. 2	

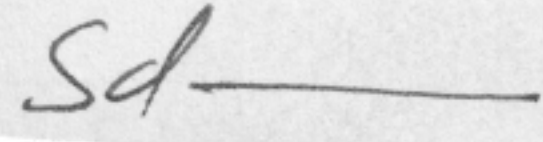
C.P.No. 31/ALD/2017

Sri Santosh Pandey, along with Priya Agarwal, learned PCS for the petitioner. Respondents are ex-parte. The final argument in respect of the present petition are heard.

The Liberty is granted to the petitioner counsel to file written submission within 10 working days. The order is reserved.

Date: 13/02/2018

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)